

Fourteenth Loksabha**Session : 7****Date : 18-03-2006****Participants : Channappa Shri Kunnur Manjunath**

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Title : Issue regarding sanction of Valve Cluster in Hubli, Karnataka under the Industrial Infrastructure Upgradation Scheme.

SHRI MANJUNATH KUNNUR (DHARWAD SOUTH): Hon. Speaker, Sir, thank you very much for giving me an opportunity to raise this important matter. I wish to bring to the kind notice of the Government towards the need to sanction valve cluster in Hubli under the Industrial Infrastructure Upgradation Scheme of the Government. ...
(Interruptions)

MR. SPEAKER: I would like to ask the hon. Members as to how to decide the priority. Can you not learn from Shri Girdhari Lal Bhargav? How can anybody call all the 39 Members together? Obviously, it has to be one by one. You will have to leave it to somebody. Who is that somebody? Unfortunately, for you it is the Chair where I am sitting now.

I am trying to give opportunity to everybody. Will your matter become important only when it is no. 1? Shri Malhotra made a personal request as he had to go away. So, I gave him the first opportunity. Then Shri Prabhunath Singh made a personal request as he had some urgent work. So, I gave him the chance to speak. So, I am calling everybody. On the natural calamity issues, I have allowed everybody. I am allowing them although State matters are being brought up here. But you cannot all the time say, "call me". How can I do it? When I sit in the Leaders Meeting, I will request them to please decide the priority. There is no point in having the Chair. Try to appreciate.

...(व्यवधान)

अध्यक्ष महोदय : मन में जो है, वह तो है, लेकिन मुंह से ऐसे मत बोलिए।

...(व्यवधान)

SHRI MANJUNATH KUNNUR : Hon. Speaker, Sir, thank you very much for giving me an opportunity.

अध्यक्ष महोदय : थैंक्स हमें नहीं चाहिए।

SHRI MANJUNATH KUNNUR : This is an important matter. This is with regard to sanctioning valve clusters in Karnataka. Already the Government of India, through the Ministry of Commerce and Industry has identified and sanctioned more than 100 clusters for the whole of the country. Only two clusters have been approved by the Government of Karnataka. These two proposals are pending with the Government of India. About five thousand people will get employment if these valve clusters are set up in Hubli-Dharwad. It would be an attraction to the multi-national companies as Hubli has huge potential to become an international market because of its geographical placement and quality production of valves and pumps.

Till now only Bangalore has been identified as the machine tool cluster. Hubli is situated in North Karnataka. Once it is identified, in the international market Hubli can become a good place for valves and pumps. It should be given more importance. If it is done, employment problem can also be solved.

Therefore, through you, I humbly request the Ministry to sanction valve clusters in Hubli on top priority and release funds as it is very important for the North Karnataka. The State of Karnataka should not be deprived of this important cluster when other States have already been sanctioned and funds released for four or five clusters. Therefore, I humbly request the hon. Minister concerned once again to look into this matter.

MR. SPEAKER: Shri K. Yerrannaidu, how is your matter concerned with the Central Government?

... (*Interruptions*)